

Application No:-592/2023

Sunil Dutt

..... Applicant.

VS.

Municipal Council Dinanagar (GSP) & Another.

..... Respondent

Reply by Kiran Mahajan, Executive Officer Dinanagar, District Gurdaspur on the behalf of Respondent No. 1 to 3.

Preliminary Submission:

1. That the present case is pending in the Hon'ble Tribunal on 05.10.2023.

Hon'ble Tribunal passed an order by Factual and Action Taken Report of Joint Committee Relevant part of order is reproduced herewith as below:

'The Executive Officer Municipal Council Dinanagar , is directed to take requisite remedial measure and file action taken report specifically mentioning steps taken for compliance with the municipal solid waste management rules, 2016 and other statutory provisions/environmental norms as applicable within two months by O.A No. 592/2023 Sunil Dutt Vs Municipal Council Gurdaspur & Anr.4 email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support and not in form of Image PDF.'

2. That a joint committee was constituted as per directions of the Hon'ble Tribunal who inspected the vvenue on 07.11.2023 and report was submitted to Hon'ble Tribunal on 21.11.2023.

3. That in the compliance of above-mentioned order dated 05.10.2023 of Hon'ble National Green Tribunal, and recommendations of joint committee, Municipal Council Dinanagar started remedial measures as per recommendations of joint committee in coordination of District Administration and Block Development and Panchayat office Dinanagar.

4. That in compliance of order Municipal Council Dinanagar has started remediation and management of legacy waste. The Municipal Council has installed one trommel machine and a mechanical separator for this purpose. Even Municipal Council has established 4 compost unit for wet waste and 1

MRF unit for dry waste. Wet and dry garbage is being collected and managed separately. Wet is being processed as fertilizer and dry is being managed through baler in form of bales.

5. That it is also worth to mention here that Municipal Council Dinanagar allocated the e-Tender for the remediation of legacy waste. Even work order has been placed for remediation of legacy waste and the work has already been started. At present the legacy waste is reduced up to 30% on the Spot. The Photographs of sites and machinery being used on it are Annexure here with...
6. That Municipal Council has also demanded Rs 50 lakh for construction of boundary wall of sufficient height at present site and as soon that will be received a wall will be constructed. Moreover Municipal committee in coordination with District administration and Panchayat Departments is working hard to identify some alternative suitable land.
7. That action on all the recommendation of the joint committee report are as under:
 - a) Segregation of waste has been started from 25.11.2023 vide letter No.Spl 1
 - b) Work of the remediation has been started through contractor and they are taking care of weight of the garbage.
 - c) Some tree plants have been planted there and more will be planted in the spring season.
 - d) Leachate treatment is not possible at present as remediation work has been going on and once remediation work will be accomplished it will be plan accordingly at Sanitary Landfill Site.
 - e) Offsite emergency plan has been put into place and fire officer Gurdaspur has been directed to provide service as and when required. Moreover permanent water connection is there to douse the fire, if any.
8. A meeting of Tehsildar, BDPO, EO MC Dinanagar was convened by SDM Dinanagar on 05.01.2024 in which all options including acceleration of remediation of legacy waste, cleanliness, construction of boundary wall and improvement of present site is also explored.
9. That regarding another issue of garbage at cremation ground it is respectfully submitted that garbage has been removed completely and Municipality is maintaining cleanliness at the site regularly.

Henceforth the answering respondent are bound to oblige the directions of Hon'ble Tribunal and consistent efforts are being made to comply the orders at the earliest as per the direction of Hon'ble National Green Tribunal. Therefore, it is requested that in view of sincere efforts being done by Municipal Committee Dinanagar the complaint/ Application may be filed in interest of justice.

Kiran Mahajan

Kiran Mahajan

Executive officer

Municipal Council Dinanagar



Municipal Council Dinanagar



To,

Harpal Singh,
Sanitary Inspector,
Dinanagar.

No:- SPL-01 Dated:- 25.11.2023

Subject:- **Regarding source-segregation of wet-dry waste.**

Regarding the above subject, you are informed that the local government, Punjab memo no. 5/120/2017-2LG4/728 and Final no. 729 Dated 12.07.2022 and memo no. Through PMIDC/SWM/2022/FN/5337 dated 27.7.2022 you have been given full responsibility to manage solid waste. In this, under the leadership of AAP, the garbage generated by the citizens or other waste generators in the city has been asked to be segregated. So that the waste can be processed and disposed of in the same way.

Therefore, we have strict instructions that the garbage should be taken in a segregated manner and if there is a need to explain this to the residents of the city, then as per the instructions of the government, the services of CF Aprajit Sharma and Motivators should be taken advantage of.

Dahajan

Executive Officer

Municipal Council Dinanagar

To,

Fire Officer,

Fire Brigade Gurdaspur.

No:- Spl-02 Dated:- 25.11.2023

Subject:- **Regarding arranging fire brigade van at legacy waste site of city Dinanagar.**

Under the above topic, it is written to you that the legacy waste site of Municipal Council Dinanagar, which is located near the Police Station on GT Road, has caught fire due to the generation of methane gas. The Municipal Council has arranged water pipes and water at that place to solve it on the spot. But if the fire breaks out more then the fire brigade van is needed. Therefore, we request you to keep this matter in an emergency nature, whenever the fire brigade is requested by the office, please provide the facility on priority basis.

Hahajan

Executive Officer

Municipal Council Dinanagar



To,

Tilak Raj,
Junior Engineer,
Municipal Council Dinanagar.

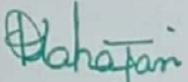
No:- 1363 Dated:- 20.12.2023

Subject :- **Regarding bio-remediation of legacy waste.**

Regarding the above subject, you are informed that the local government, Punjab memo no. 5/120/2017-2LG4/728 and Final no. Through 729 Dated 12.07.2022, you are fully responsible for carrying out bio-remediation of legacy waste and C&D Management. This work is completely technical, due to which the government has given the responsibility of this work to the technical post.

Municipal Council Dinanagar was ordered by PMIDC to release a grant of Rs. 50 lakh for remediation of legacy waste, out of which Rs. 25.02 lakh has been received by Dinanagar. In spite of you being aware and me telling you again and again that "Hon'ble NGT, New Delhi has given us only 2 months time to eliminate the legacy waste". Despite this, no action taken in this regard till now. Which is very worrying and shameful. Apart from this, it is worth telling you that a meeting was held today on 20.12.2023 by the Hon'ble Additional Deputy Commissioner (G) Gurdaspur, in which he took all these cases into consideration and told us about it. with immediate action, its details report has been sent to the Hon'ble National Green Tribunal, New Delhi at the mail id indicated by them judicial-ngt@gov.in in any case by date 05.01.2024.

Therefore, we are again strongly instructed to carry out this work as soon as possible so that we can be able to respond in the hearing of the case (Case No. 592/2023) which will be held after two months.


Executive Officer

Municipal Council Dinanagar

Letter No . 8

**NEW FORMAT FOR SUBMISSION OF
Action Plan (Solid Waste Management and Sanitation) for FY 2023-24
under SBMU -1.0 & SBMU -2.0**

Name of ULB : Municipal Council Dinanagar District Gurdaspur

Names & Designation of Engineer: Tilak Raj (J E) Mob. 9988232853

S No.	Particulars	Currently Available	Requirements	Timelines	Estimated Cost (In Lac)
Action Plan under SBMU -1.0					
1.	D2D Waste collection / Transportation Machinery				
i	Tricycles	10	15	31-03-24	8
ii	E-Rikshaws	3	3	31-03-24	10
iii	Mechanized Vehicle	-	-	-	-
iv	Other machinery (Specify)	4 (TRACTOR) 4(TROLLY) 2(TATA ACE)	2 (TRACTOR) 2 (TROLLY) 3 (TATA ACE)	31-04-24	30
2.	IHHLs				
i	Funds for 2nd Installment for IHHL.	--	-	--	---
3.	CT/PTs/Urinals				
i	2 nd Installment CT	-	-	-	-
ii	/PTs/	-	-	-	-
iii	Urinal	-	-	-	-
Action Plan under SBMU -2.0					
1.Requirement of CTs/PTs where and how many					
i	IHHL	--	-	-	-
ii	CTs	-	-	-	-
iii	PTs Normal	-	--	-	--
iv	PTs Aspirational	-	--	-	--
v	Urinal	-	-	-	-
2. Solid Waste/ C&D Waste Processing Facilities					
i	All Weather MRFs				
a	New Construction including beautification fire extinguisher and Toilet facility (two seats, 1-F & 1-M & 1-Urinal)/ restroom for workers.	-	--	--	--
b	Upgradation/ Renovation/	-	-	-	-

S No	Particulars	Currently Available	Requirements	Timelines	Estimated Cost (In Lac)
	Repairs including beautification fire extinguisher and Toilet facility (two seats, 1-F & 1-M & 1-Urinal)/ restroom for workers.				-
c	All weather automated / mechanized MRFs including beautification fire extinguisher and Toilet facility (two seats, 1-F & 1-M & 1-Urinal)/ restroom for workers.	-	-	-	-
ii	All weather Compost Units				
a	New Compost Units/ Pits alongwith Shed and Boundary Wall including beautification) fire extinguisher and Toilet facility (two seats, 1-F & 1-M & 1-Urinal)/ restroom for workers.	-	-	-	-
b	Upgradation/ repairs/renovation alongwith Shed and Boundary Wall including beautification) fire extinguisher and Toilet facilities minimum two seats /restroom for workers.	<ol style="list-style-type: none"> 1. MRF(1) 2. Dup site 14.36 kannal (1) 3. Compost unit no.1 without shed(7 Pits) 4. Compost unit no.2 with shed(10 Pits) 5. Compost unit no.3 without shed(11 Pits) 6. Compost unit no.4 with shed(15 Pits) 	<ol style="list-style-type: none"> 1. Repairing of Existing MRF(51ac) 2. Boundry wal dumpsite(50 lac) 3. Boundry wall of compost unit no.1 and 3 (30 lac) 4. Shed for existing Compost unit no.1 and 3(60 lac) 5. Repair of Existing 4 pits at compost unit no.1(2 lac) 	31-03-24	147
c	All weather Composting	-	--	---	--

← Please Note.

S No	Particulars	Currently Available	Requirements	Timelines	Estimated Cost (In Lac)
	pads. For windrow composting			--	--
d	Onsite composting in Parks /Green belts/offices/ educational institutions.	--	--	-	-
e	Coconut cell management & Used flower Management.	-	-	-	-
f	Cow dung management by making planks/ other items.	-	-	-	-
iii	Machinery for Waste Processing to be used in the MRF & Compost Units.			--	--
iv	Sanitary Landfill Facility for inert waste	-	--	-	-
v	Transfer Stations in M+ cities	-	-	-	-
vi	Plastic Waste Processing Units (Dana /lumps making).	-	-	-	-
vii	Legacy Waste Remediation.	50.05 Demand and 25.02 Received SNA Limits	--	--	--
viii	Setting up of Sanitary Landfill.	-	--	--	--
ix	Upgradation of C&D Waste Management Units alongwith Shed Boundary Wall, if any.	-	--	---	--
x	C&D Waste Management Facility Upgradation for 09 NCAP cities.	-	-	-	-
xi	Mechanical Sweeping machines for 09 NCAP Cities.	-	-	-	-
xii	Any other SWM works (Specify)	-	Wet Waste Shredder(1)	31-3- 2024	6

Kiran Mahajan

Signature of Competent Authority
Name: kiran Mahajan
Designation: Executive Officer
Dated: 01.01.2024

Door to Door collection
of Segregated waste



Door to door collection
of Segregated waste





Door to door collection
of Segregated waste.

A photograph showing two men working in a composting facility. They are standing on a concrete walkway next to a long, narrow concrete trench. The man on the left is wearing a red and blue jacket and a white head covering, and is pouring a red plastic bag of waste into the trench. The man on the right is wearing a dark blue jacket and a white head covering, and is holding a green plastic bag. The trench is filled with a large pile of wet, organic waste, including vegetable scraps and food waste. In the background, there are more concrete structures and a wall with some text in Hindi. The overall scene is an outdoor or semi-outdoor industrial setting for waste management.

Collected Wet waste
sent to Compost unit for
Manure produce by
Aerobic process.

Plastic waste convert
into plastic bailey by
Baling machine

Collected Wet waste
sent to Compost unit for
Manure produce by
Aerobic process.



Wet waste is turned every 3-4 days.



Compost prepared from wet waste.



Compost prepared from wet waste.



Compost prepared from wet waste is distributed to people.

Giving compost prepared from wet waste to school children.





Wet waste collected
from people returning
them as compost.



plastic waste convert
into plastic bailey by
Baling machine.



Plastic waste convert into plastic bailey by Baling machine.



Plantation at
Dump site.



Plantation at
Dump site.

has been provided on site water facility for fire emergency.



has been provided on site water facility for fire emergency.

